

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH ALLAHABAD**

(THIS THE 2nd DAY OF December, 2009)

PRESENT:

**HON'BLE MR. JUSTICE A.K. YOG, MEMBER-J
HON'BLE MR S.N. SHUKLA, MEMBER-A**

Civil Misc. Contempt Petition No.69 of 2007

In

ORIGINAL APPLICATION NO.1213 OF 1998

(U/s, 19 Administrative Tribunal Act.1985)

Gulab Chandra S/o Late Sangm Lal, R/o House No.17, Nai Basti
Kydganj, Allahabad.

.....*Applicant*

By Advocate: Shri S.I. Ali

Versus

1. S.K. Chaudhry, The Divisional Railway Manager, Northern Centre Railway, Allahabad.
2. Deepak Dave, Divisional Railway Manager, Northern Central Railway, Allahabad.
3. S.K. Agrawal, Divisional Railway Manager Northern Central Railway, Allahabad.

.....*Respondents*

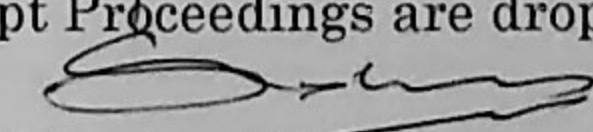
By Advocate: Shri S.K. Shukla

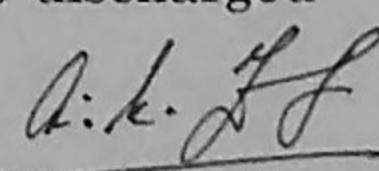
ORDER

(DELIVERED BY: JUSTICE A. K. YOG- MEMBER-JUDICIAL)

Heard Parties Counsel.

2. Learned counsel for the applicant submitted that the opposite party has allowed the applicant to join the post but he has not been paid 'salary'.
3. We direct the respondents to pay entire arrears(if due) in law, forth with.
4. In view of the above contempt notices are discharged and Contempt Proceedings are dropped.


Member (A)


Member (J)

/Sushil/-